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|-----------------------------|-------------------|
| (ii) Amount released: | Rs. 4670.54 crore |
| (iii) Expenditure incurred: | Rs. 4329.50 crore |
| (iv) Road length completed: | 7279 km. |

Laying of approach road under PMGSY in Pauri Garhwal, Uttarakhand

†5101.SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the residents, elderly persons and pregnant women in particular of Gram Sabha Bapta Patti Bangarasyu under the Bironkhal block of Thailisain tehsil Puari Garhwal, Uttarakhand, have to face a great deal of hardship in approaching the main road due to lack of a motorable road;

(b) whether Government propose to link this Gram Sabha to the main road under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and

(c) if so, the details thereof, the sanctioned amount in this regard and by when this work would be completed;

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide All-weather road connectivity to all eligible unconnected habitations in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above in plain areas and 250 persons and above in Hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the 78 Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of Home Affairs/Planning Commission. Habitations are cleared out of the eligible unconnected habitations on the basis of proposals sent by the States. As reported by the State Government of Uttarakhand, Bapta (population 166 persons -Census 2001) is not eligible as per PMGSY guidelines.

Laying of roads in Naxal affected areas

5102.SHRI T.M. SELVAGANAPATHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering to lay road in the rural areas affected with naxals with ADB loan;

† Original notice of the question was received in Hindi

(b) if so, the details thereof?

(c) whether it is also a fact that Government is considering to undertake all roads development in rural areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The Pradhan Mantri Gram Sadak Yojana (PMGSY) is being implemented in rural areas of the country and envisages connecting all habitations with a population of 500 persons and above in plain areas and 250 persons and above in Hill States, Tribal (Schedule V) areas, the Desert Areas (as identified in Desert Development Programme) and in the 78 Selected Tribal and Backward Districts under Integrated Action Plan (IAP) as identified by the Ministry of Home Affairs/Planning Commission. Funds are released taking the State as a unit. Financial assistance has been obtained, inter alia, from the Asian Development Bank for construction of rural roads in some States including Left Wing affected States of Chhatisgarh, Madhya Pradesh, Odisha and West Bengal.

Proposal for additional working days under MGNREGS

5103. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a proposal has been submitted by the State Government of Odisha to allow the provision of funds from the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to create additional ten more working days for backyard plantation of the beneficiaries of Indira Awas Yojana (IAY) over and above the 100 days guaranteed employment; and

(b) the stage of consideration of the proposal and the time-frame by which the decision will be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No Sir.

(b) Does not arise.

Enhancement in assistance under IAY

5104. DR. K.P. RAMALINGAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has defined the dwelling unit built under the Indira Awas Yojana (IAY) suitable for a healthy living in consultation with the Ministry of Health;